

ITEM NO.20

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4691-4692/2024

SARITA GUPTA @ SAVITA GUPTA & ORS.

Appellant(s)

VERSUS

SHANTI DEVI (DEAD) THR. LRS. & ORS.

Respondent(s)

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Date : 08-11-2024 These appeals were called on for hearing today.

For Appellant(s)

Mrs. Rachna Gupta, AOR
Mr. Abhishek Misra, Adv.
Ms. Deepika Mishra, Adv.
Mr. Ashok Gurnani, Adv.

For Respondent(s)

Mr. Dhananjay Garg, AOR
Mr. Abhishek Garg, Adv.
Mr. Tanuj Gulati, Adv.
Mr. Gaurav Choudhary, Adv.
Ms. Anu Kushwaha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1/1 & 1/2 have filed counter affidavit.

Service is complete on respondent Nos. 3 to 16 & 18 to
20 but none has entered appearance.

As per office report, Ld.Counsel for the appellant has
neither taken fresh steps nor filed fresh particulars in

contd...

respect of respondent Nos. 2 & 17, despite the grant of last opportunity. It has been submitted by Ld.Counsel for the appellant that no other address of the above respondents is available with the appellant and notices be issued on the earlier given address. Let the submission be taken on record. Fresh steps be taken within a week. If fresh steps are taken within the time granted, notices be issued on the earlier given address and list the matter again on 20.3.2025 else Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

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